GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 1247 TO BE ANSWERED ON 11.12.2023

REHABILITATION OF BONDED LABOUR

1247. SHRI MARGANI BHARAT:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the funds allocated, sanctioned and utilised towards Rehabilitation of Bonded Labour during the last three years;
- (b)the reasons for the under-utilisation of funds towards Rehabilitation of Bonded Labour;
- (c)whether the Government has conducted any survey and evaluation regarding the efficacy of the scheme for Rehabilitation of Bonded Labour;
- (d)if so, the details thereof and if not, the reasons therefor; and
- (e)whether the Government has conducted any awareness generation programmes for Rehabilitation of Bonded Labour and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) & (b): The Ministry of Labour & Employment has been implementing a Central Sector Scheme viz. Rehabilitation of Bonded Labourer for identification and rehabilitation of bonded labourers. The details of funds allocated and utilized under the Central Sector Scheme for Rehabilitation of Bonded Labourer during last three years are as under:

(Rs.in Crore)

Year	Budget Estimate	Expenditure
2020-21	10.00	1.00
2021-22	10.00	3.52
2022-23	10.00	5.15

The Central Sector Scheme for Rehabilitation of Bonded Labourer-2021 is a demand driven scheme where funds are reimbursed to concerned State/UTs Governments on receipt of proposal from them.

- (c) & (d): The Institute of Human Development carried out third party evaluation of the Central Sector Scheme for Rehabilitation of Bonded Labour in FY 2020-21 to evaluate efficacy of the scheme. On the basis of suggestions/recommendations contained in the Evaluation Report, the concerned Scheme was revamped in January, 2022 and henceforth is known as Central Sector Scheme for Rehabilitation of Bonded Labourer-2021.
- (e): Under the Central Sector Scheme for Rehabilitation of Bonded Labourer, there is a provision for conducting Awareness Generation Programme by the State/UTs Government. During the last three years, the Ministry has released Rs. 16.50 lakh for conducting Awareness Generation Programme to the State/UT Government.
